

Study on Working of Foreign Companies

2054. SHRI HIRALAL R. PARMAR:
SHRI TARIQ ANWAR:
SHRIMATI KISHNA SAHI:
SHRI D. P. JADEVA:
SHRI KESHORAO PARDHI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the department of Company Affairs have recently made a detailed study regarding the working of the branches of foreign companies and the subsidiary companies during the years 1973-74 to 1978-79; and

(b) if so, the year-wise, company-wise, country-wise details of the branches and subsidiary companies concerned in the study regarding their turnover, assets, dividends, profits before and after payment of taxes import and export etc, during the last 5 years?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI P. SHIV SHANKAR): (a) Yes, Sir. The summary results of such a study made in the Department of Company Affairs, have been published in the June, 1980, issue of Company News and Notes, copies of which have been made available to the Library of Parliament.

(b) Information available with the Department is furnished in Annexures I to V. Annexure V in particular provides information, company-wise and country-wise relating to the branches and subsidiary companies covering turn-over, assets, profit before payment of taxes, import and export for the year 1978-79. [Placed in Library. See No. LT-1494/80]. Information for the 4 years preceding 1978-79 as also the data regarding dividends and profits after payment of taxes, have not been provided as it involves considerable time and lab-

our which may not be commensurate with the results likely to be achieved.

Setting up of an Oil Terminal at Paradip Port

2055. SHRI LAKSHMAN MALLICK: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 947 on the 17th June, 1980 regarding setting up of Oil Terminal at Paradip Port and state:

(a) whether Government have since taken any decision on the setting up of an Oil Terminal at Paradip Port; and

(b) if so, what are the details in this regard and if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) No, Sir.

(b) A detailed project report regarding the proposal for the setting up of an Oil Terminal at Paradip Port is currently under preparation.

Registration of Companies

2056. SHRI A. NEELALOHITHADASAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) how many companies were registered year-wise during the period between 1967 and 1979;

(b) how many of them are Public Ltd., Companies and how many of them are Private Ltd., Companies;

(c) whether all of them are functioning; and

(d) if not, how many of them are functioning properly and how many of them are not functioning properly?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). 33072 companies limited by